

**INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA
HYDERABAD**

9th March, 2018

Subject: Minutes of the 11th IT Procurement Committee held on 08th March, 2018

Present:

- | | |
|---|-------------------|
| (i) Shri. Nilesh Sathe, Member (Life) | – Chair Person |
| (ii) Shri. A. Ramana Rao, GM (F&A-Life) | – Member |
| (iii) Shri. T.S. Naik, GM (CAD) | – Member |
| (iv) Shri. A.R. Nithyanantham, CGM (IT) | – Member Convener |

Other Invitees:

- (i) Shri. M.P. Tangirala ED (IT)
- (ii) Shri DVS Ramesh, GM (TPA)
- (iii) Shri GP Osta, OSD (TPA)
- (iv) Smt. V. Chitra, Manager (BAP)
- (v) Shri. UtpalKumar M Topare AM (IT)

Members of the committee were appraised of the following agenda items:

Agenda 1: BAP Implementation of change request - CCN-113: TPA- Certificate of Registration module: (Effort: 241.47 man days: Cost: Rs. 28,16,916.67)

The TPA department has initiated the CCN-113 dated 31st Oct 2016 for revamping of TPA Registration module as per TPA Regulations 2016. The guidelines have come into effect from 1st April 2016. In this connection, IT Department had interacted with TPA and LTI to thoroughly understand and freeze the requirements.

The entire application for registration is required to be revamped to align the module as per the new regulation. The design document containing the requirements dully freezed and signed by the user department is attached.

Initial CCN effort estimate submitted by LTI was 294.175 man days (after the applicable discount of 30% applied to the estimated effort of 420.25 man days). After multiple meetings



and deliberations with LTI, IT Consultant and IT dept. and making scenario changes to existing effort estimation template, the effort estimates were reduced to 241.47 man-days (after the applicable discount of 30% applied to the estimated effort of 344.95 man days). In view of this, IT dept. was able to reduce the initial CCN cost from INR 34,32,833.33/- to INR 28,16,916.67/-

Various milestones of the CCN 113 are as follows:

Milestone	Date
CCN received date	31-Oct-2016
Signed Design Document submitted by TPA dept	29-Aug-2017
1st effort estimate submitted by LTI	13-Oct-2018
Final effort estimates submitted by LTI	28-Feb-2018

The estimate was evaluated by IT consultant and is in order. Copy of the report of IT Consultant, design document of CCN and effort estimates is attached. The total cost of implementation of the above the changes as per CCN-113 would be INR 28,16,916.67 /-.

After deliberations, the committee recommended to implement the CCN 113 as per the proposal submitted by LTI to the total cost of INR 28,16,916.67 /-.

Chairperson advised the Health Department to ensure that the registration module to be developed should be put-in use on completion of development activities and move into paperless TPA registration process.

Agenda 2: BAP Implementation of change request CCN-140: TPA- Filing of returns and analysis: (Effort: 493.90 man days: Cost: Rs. 57,94,000/-)

The TPA department has initiated the CCN-140 dated 31st Oct 2016 for revamping of TPA Registration module as per TPA Regulations 2016. The guidelines have come into effect from 1st April 2016. In this connection, IT Department had interacted with TPA and LTI to thoroughly understand and freeze the requirements.

The entire return-filing application is required to be revamped to align the module as per the new regulation.



Summary of Changes:

- (a) New-returns: 14 Nos
- (b) Change in returns: 4 Nos.
- (c) Work flow: 1
- (d) New – form/User Interface(UI)-submit periodic returns: 1

The design document containing the requirements dully freezed and signed by the user department is attached.

Initial CCN effort estimate submitted by LTI was 544.089 man days (after the applicable discount of 30% applied to the estimated effort of 775.27 man days). After multiple meetings and deliberations with LTI, IT Consultant and IT dept. and making scenario changes to existing effort estimation template, the effort estimates were reduced to 493.90 man-days (after the applicable discount of 30% applied to the estimated effort of 705.57 man days). In view of this, IT dept. was able to reduce the initial CCN cost from INR 64,77,250/- to INR 57,94,000/-

Various milestones of the CCN 140 are as follows:

Milestone	Date
CCN received date	31-Oct-2016
Signed Design Document submitted by TPA dept	29-Aug-2017
Ist effort estimate submitted by LTI	13-Oct-2018
Final effort estimates submitted by LTI	28-Feb-2018

The estimate was evaluated by IT consultant and is in order. Copy of the report of IT Consultant, design document of CCN and effort estimates are attached. The total cost of implementation of the above the changes as per CCN-140 would be INR 57,94,000 /-.

After deliberations, the committee recommended to implement the CCN 140 as per the proposal submitted by LTI to the total cost of INR 57,94,000 /-. The committee further recommended the IT dept. and TPA dept. to check the alignment between the Health Return forms capturing the TPA data and the TPA returns form so as to generate meaningful reports providing the entire industry TPA data.

Chairperson advised that similar data must be collected in respect of in-house TPAs (as a part of health returns) and consolidated statistics is generated for the entire TPA spectrum. This point may be ensured by Health and IT while developing the health returns module.

Agenda 3: Renewal of MPLS VPN Connectivity between RO and Hyderabad HO from M/s Tata Communication for one year (Cost INR 4,96,173/-)

IRDAI Mumbai and Delhi regional offices are connected with Hyderabad Head office via MPLS connectivity with 8Mbps speed. The service provider M/s Tata Communication had established the connection at the total cost of Rs 10,34,014/- (inclusive of 40,356/- One-time cost) for a period of 2 yrs. The leased line is operational from 29-Mar-2016 and contract is due to end on 29th March 2018.


Also, as per approval note dated 10th Oct 2017, M/s Tata Communication has shifted the MPLS line from Basheerbagh, Hyderabad office to Gachibowli, Hyderabad new premise at a cost of 2,41,900/- INR.

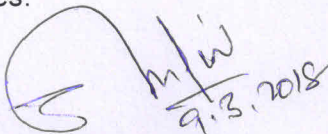
M/s Tata Communication has submitted revised proposal for renewing the contract for one more year. The details are as below: -

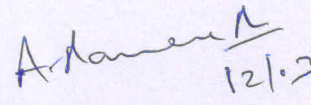
Ckt ServiceID	Type of Service	Port Bandwidth	Existing ARC	Revised ARC	Tax 18%
091HYDE623014130696	Global VPN	8 Mbps	1,53,816	1,49,202	75,688/-
091NEWD623014130790	Global VPN	8 Mbps	1,32,841	1,28,856	
091MUMB623014130754	Global VPN	8 Mbps	1,46,832	1,42,427	
Total			4,33,489/-	4,20,485/-	4,96,173/-

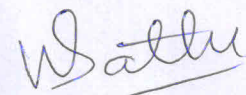
M/s. Tata Communications Ltd has offered annual rental charge for three locations less than existing annual rental charge. As per the terms of RFP the contract is for a period of 2 years and can be extended further depending on the requirement. Also, an amount of 2,41,900/- has already been invested towards shifting the Hyderabad MPLS connectivity. The vendor M/s. Tata Communications Ltd., is providing services are at our satisfactory level. The total cost is Rs **4,20,485/-** excluding tax and Rs **4,96,173/-** including GST @18%. Tax rates are subject to change.

After deliberations, the committee recommended to renewal of MPLS VPN Connectivity between RO and Hyderabad HO from M/s Tata Communication for one year to the cost of INR 4,96,173/- including taxes.


CGM (IT)
Member-Convener


GM (CAD)
Member


GM (F&A-Life)
Member


Member (Life)
Chairperson